

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 1563 of 2019 IN
DFR No. 2263 of 2019

Dated : 3rd September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Sudhakara Infratech Pvt. Limited

....Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

....Respondent(s)

Counsel for the Appellant(s) : Mr. Sourav Roy
Mr. Ruchir Ranjan Rai
Mr. Harsh Anand
Mr. Gaurav Majumdar

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

ORDER

Issue notice on application for condonation of delay and main appeal.

Dasti, in addition, is permitted.

List the matter on **05.09.2019**.

(Ravindra Kumar Verma)
Technical Member
mk/mkj

(Justice Manjula Chellur)
Chairperson